

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ACCENT PACKAGING PRIVATE LIMITED Date of Commencement of Liquidation: 04-01-2024; List of Stakeholders as on Date: 04-03-2024; Name of IP: Sanjay B Shah; Process Number: 1; Last 5 digit of registration number: 14106

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 1 | 626006 | 1 | 626006 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 1 | 414659 | 1 | 414659 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 2 | 141497775 | 2 | 123005413 | 0 | 0 | 19162164 | Annexure 3 |
| 4 | Unsecured financial creditors | 32 | 83467550 | 25 | 75999643 | 0 | 3062733 | 4405174 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 10 | 442845 | 10 | 442845 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 1 | 306500 | 1 | 306500 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 2 | 18504068 | 2 | 2006 | 0 | 0 | 18502062 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 12 | 49671819 | 12 | 41196231 | 0 | 8473046 | 2542 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| Total | | 61 | 294931222 | 54 | 241993303 | 0 | 11535779 | 42071942 | |